

be made in the lists of preparations falling under each of these categories without the approval of the Government of India.

Further action on the several recommendations in the Expert Committee's Report which are of a complex nature is under consideration.

Dr. Amin: Will the Government be pleased to lay on the Table of the House a report of that Expert Committee?

Shri Tyagi: Yes, Sir. With all pleasure, I shall lay it on the Table of the House.

SCIENTIFIC TERMINOLOGY

*1871. **Shri Balwant Sinha Mehta:** Will the Minister of Education be pleased to state what are the basic principles on which the Scientific Terminology of national language is being prepared?

The Parliamentary Secretary to the Minister of Education and Natural Resources and Scientific Research (Shri K. D. Malaviya): A statement giving the guiding principles which have so far been laid down by the Board of Scientific Terminology and the Philologists Committee is placed on the Table of the House. [See Appendix IX, annexure No. 7.]

Shri Balwant Sinha Mehta: May I know how many philologists are working there for regional languages, who are they and what are they paid for?

Shri K. D. Malaviya: There are ten Expert Committees dealing with the various sciences. The names of the members of the Committees are not with me now. The Committees are for Mathematics, Agriculture, Physics, Botany, Geology, Zoology, Medicine, Social Sciences, Administration, Chemistry and Defence Services.

Shri Balwant Sinha Mehta: I wanted to know the names of those who represent the regional languages.

Shri K. D. Malaviya: I shall require notice for that question.

Shri Balwant Sinha Mehta: May I know in which branches of science, the work has been undertaken, and by what time the courses of High School and College classes respectively are expected to be completed?

Shri K. D. Malaviya: The work has been undertaken, as I have said, in ten branches. The preparation of

technological words for the Matriculation Examination are expected to be completed next year.

Dr. P. S. Deshmukh: May I know, Sir, if it is a fact that most of this work has already been completed in the State of Madhya Pradesh by Dr. Raghu Vira?

The Prime Minister (Shri Jawaharlal Nehru): Yes, we have a distant cognizance of that fact, but it has to be done all over again.

Shri Raghavaiah: Do Government contemplate the preparation of a lexicon of all the scientific terms?

Shri K. D. Malaviya: Yes, Sir.

श्री गणपति राम : क्या माननीय मंत्री बतला सकते हैं कि साइंटिफिक टर्मनोलॉजी कमेटी में हर एक यूनिवर्सिटियों के भी प्रतिनिधि रखे गये हैं, यदि हाँ, तो क्या कोई बनारस हिंदू विश्वविद्यालय का भी प्रतिनिधि रखा गया है ?

श्री के० डी० मालवीय : जी नहीं, यूनिवर्सिटियों के आधार पर उस में प्रतिनिधि नहीं रखे गये हैं ।

Shri T. S. A. Chettiar: May I know whether the Government have accepted as a guiding principle that they will adopt as far as possible international terminology?

Shri Jawaharlal Nehru: Yes, Sir. It is difficult to have any single guiding principle in this matter. We have so many other factors to consider. But in regard to scientific and technical terms, we want to use international words as far as possible, which have already come into common use in India.

Shri A. C. Guha: Has there been any attempt to see that similar terms may be taken in all the languages of India?

Shri Jawaharlal Nehru: That is the whole idea, namely the same international terms should be used as far as possible in the various languages in India.

Shri V. P. Nayar: May I know whether the scientific equivalents in the national language will be in simple language or whether they will also be in the classical tyrannical language?

Shri Jawaharlal Nehru: It is hoped that they will be as simple as possible, but certain technical terms are not very simple anyhow.

WRITTEN ANSWERS TO QUESTIONS

DEVELOPMENT OF FISHERIES

***1860. Dr. Ram Subhag Singh:** (a) Will the Minister of Finance be pleased to state whether the U.S. Government has allocated some grants for the development of fisheries in this country?

(b) If so, what is the total amount of money allocated for this purpose?

The Minister of Finance (Shri C. D. Deshmukh): (a) Yes, Sir.

(b) An amount of \$ 2,462,000 has been allocated by the U. S. Government and about Rs. 69 lakhs by the Governments in India for this purpose. A copy of the Operational Agreement No. 5 in regard to this project was laid on the Table of the House in reply to Starred Question No. 713 on the 11th June, 1952.

बैंकों का निरीक्षण

***१८६३. सेठ गोविन्द दास :** क्या वित्त मंत्री उन अनुसूचित बैंकों की संख्या बतलाने की कृपा करेंगे जिन का १९५१-५२ में रिज़र्व बैंक द्वारा निरीक्षण किया गया और नियमों का पालन न करने वाले बैंकों के विरुद्ध क्या कार्यवाही की गयी ?

The Minister of Finance (Shri C. D. Deshmukh): Forty-one scheduled banks were inspected by the Reserve Bank of India under various sections of the Banking Companies Act, 1949 during the financial year 1951-52. Minor defects were brought to the notice of the banks who were asked to rectify them. In the case of other irregularities, explanations of the banks were called for to enable the Reserve Bank to consider the action to be taken. No penal action has so far been taken in the case of any of these banks.

रिज़र्व बैंक के परिपत्र

***१८६४. सेठ गोविन्ददास :** क्या वित्त मंत्री यह बतलाने की कृपा करेंगे :

(क) रिज़र्व बैंक द्वारा मार्च १९५२ में अनुसूचित बैंकों के नाम निकाले गये ऐसे परिपत्रों की संख्या जिन में ऋण और अग्रिम धन के बारे में निश्चित की गई हो या उस में परिवर्तन किये गये हों;

(ख) बाज़ार में मंदी आदि लाने में इन पत्रों का कितना हाथ है ?

The Minister of Finance (Shri C. D. Deshmukh): (a) No such circular was issued by the Reserve Bank of India in March 1952.

(b) Does not arise.

MECHANISATION OF PROVIDENT FUND ACCOUNTS

***1866. Shri N. S. Nair:** Will the Minister of Finance be pleased to state:

(a) whether the chaotic state of the Provident Fund Accounts disclosed at page 33 of the Second Report of the Public Accounts Committee or the Accounts of 1948-49 has since been set right;

(b) whether all or any portion of it was due to mechanisation of accounts; and

(c) if so, what steps have been taken to prevent such mistakes in future?

The Minister of Finance (Shri C. D. Deshmukh): (a) As a result of various special measures taken by the Comptroller and Auditor General, the position has now greatly improved.

(b) The deterioration was due to a variety of causes, including failures in the offices drawing salary bills, and the confusion caused by the partition of India. The use of machines for accounting was also a contributory cause in some places.

(c) The troubles arising from the machines were that these often went out of order, and the dearth of spare parts combined with the lack of quick attention by mechanical experts caused frequent halts in work leading to arrears. The number of trained operators needed for the job was also not in adequate supply. The staff of mechanists has since been strengthened; additional machines have been purchased; better arrangements have been made to effect repairs, when necessary; and steps have been taken to train the staff to operate the machines. Improved methods of work have also been introduced.